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Title: Need to expedite establishment of Equal Opportunity Commission.

SHRI B. VINOD KUMAR (KARIMNAGAR): Madam, this is regarding expediting setting up of the Equal Opportunities Commission as per the Sachar Committee Report.

Madam Speaker, in March, 2005, the UPA Government had appointed a High Level Committee headed by Justice Rajinder Sachar to examine the socio-economic and educational status of the Muslim Community in India. Its report was Tabled in Parliament in November 2006 which had put forth recommendations to address the conditions and issues identified as affecting Muslims in India. These include the creation of an Equal Opportunities Commission to look into grievances of deprived groups like minorities.

According to the Ministry of Minority Affairs, press note on the status of implementation of the Sachar Committee report released by PIB in February 2014, an Expert Group was set up 31<sup>st</sup> August, 2007 to study the proposal of the Commission. The Expert Group submitted its report on 13<sup>th</sup> March, 2008. Further, as per the press note, based on the Expert Group Report recommendations of Group of Ministers constituted for this purpose and comments/inputs received from various stakeholders, a proposal for setting up of Equal Opportunity Commission through an Act of the Parliament is under consideration of the Government.

However, ten years since the Tabling of the Committee report and eight years since the report of the Expert Group, no legislation on the Equal Opportunities Commission has been introduced in the Parliament.

I urge upon the Government to look into the matter and introduce a Bill to give effect to the Equal Opportunities Commission at the earliest.

माननीय अध्यक्ष :

श्री गजेन्द्र शिंह शेखावत तथा

श्री रवीन्द्र कुमार जेना को श्री वी.पिनोल कुमार द्वारा उठाए गए विषय के साथ संबंध करने की अनुमति प्रदान की जाती है।

डॉ. चीरिन्द्र कुमार (टीकमगढ़) : अध्यक्ष महोदया जी, मैं एक बहुत ही गंभीर विषय की ओर सर्वन का ध्यान आकर्षित करना चाहता हूँ... (व्यवधान)

माननीय अध्यक्ष : वर्ता के लिए कोई मना नहीं है, लेकिन इस तरह से वर्ता नहीं होती है।

â€!(व्यवधान)